

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 1738 of 2014

Dated : 19th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

ISMT Ltd.

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission ... Respondent(s)
& Anr.**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Dipali Sheth**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1**

ORDER

The Letter sent by the Secretary is the subject matter of the challenge in this Appeal. Before deciding with regard to the Admission of this Appeal, it would be better to hear the State Commission also.

Therefore, issue notice to the State Commission. Mr. Raunak Jain takes notice on behalf of the State Commission.

Post the matter on **01.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt